

MR DEPUTY-SPEAKER: What do you want?

12.17 hrs.

SHRI ASUTOSH LAW: We want a statement from the Home Minister.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

MR. DEPUTY-SPEAKER: Give in writing and I will see.

Forty-First Report

SHRI ASUTOSH LAW: It is a serious matter. The Home Minister is here. The refugees are not getting freehold rights.

SHRIMATI USHA RANI TOMAR (Aligarh): I beg to present the Forty-first Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

[Translation]

SHRI BHARAT SINGH (Outer Delhi): In the Mangolpuri, Sultanpuri Jhuggi-jhonpuri colony, the poor people are getting only 16 lakh litres of water as against their requirement of 60 lakh litres. This quantity of water is absolutely insufficient. The population of the poor people has increased manifold there. They have got their houses constructed there. We want that they should get sufficient water.

12.17 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

[English]

MR. DEPUTY-SPEAKER: What do you want? Do you want to discuss this matter? Already, we have discussed the drought situation. That is all. Please take your seat.

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to lay on the Table a Statement (Hindi and English versions) showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of:

SHRI K. RAMAMURTHY (Krishnagiri): On a point of order. Madam Geeta Mukherjee is wearing a badge. This is not allowed.

- i) Second Report of Committee on Public Undertakings (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in their Ninety-First Report (Seventh Lok Sabha) on Bharat Petroleum Corporation Ltd.

KUMARI MAMATA BANERJEE (Jadavpur): That is not allowed inside the Parliament. We want your ruling.

- ii) Seventh Report of Committee on Public Undertakings (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in their Eighty-Ninth Report (Seventh Lok Sabha) on Durgapur Steel Plant.

SHRI K. RAMAMURTHY: Already a ruling is there..... (Interruptions)